

(c) whether the BHEL research complex at Hyderabad could be used to evaluate various foreign collaboration offers in regard to sophisticated technology in power equipment design and manufacture

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). Bharat Heavy Electricals Ltd. have not created a fund for research in power generation equipment. However a portion of the profits earned by BHEL is ploughed back into the R & D efforts of the Company. The following expenditure was incurred on research and development by the Company in the last three years:

Year	Expenditure (Rs. lakhs)
1978-79	587
1979-80	986
1980-81	1183

(c) Yes, Sir. BHEL's R & D complex at Hyderabad has the facilities for technical evaluation of the products, processes, materials and engineering data provided under technical collaboration offers.

Effect of United Arab Emirates New Labour Laws on Indians

2526. PROF. P. J. KURIEN: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the report in press that the new labour laws in UAE are going to affect adversely the thousands of Indians already employed there and also those seeking employment; and

(b) if so, the details of the action Government so far have taken and propose to take to protect the interests of Indians working in UAE and seeking employment thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) According to the available information, there is no likelihood of immediate adverse affect on the interests of Indian workers because of the implementation of these laws. The Indian Missions in the UAE are in close contact with local authorities in order to protect the interests of the Indian working there.

Inquiry about Flow of Arab Money in India

2527. SHRI VIRBHADRA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether intelligence agencies have conducted a comprehensive inquiry about flow of Arab money into India; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) No such comprehensive inquiry has been conducted, although the flow of foreign money into the country is monitored under various statutory provisions.

(b) Does not arise.

Allocations under the Special component Plan for the Welfare of Scheduled Castes

2528. SHRI BHAUSAHEB THORAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the allocations have been made under the Special